NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For adjournment	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. LAKSHMI MENON

For Law Chambers

of C.K. Nandakumos

(9880073412)

2. ASIM MALIK For Respondent Respondent Ani

ORDER

Counsel for Petitioner/Operational Creditor is present. Corporate Debtor is also present. At the request of Operational Creditor for time, list it on 08.03.2018.

Member (T)

Member (J)